

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./62/3861/2020

This the 11th day of November, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Bilal Ahmad Wagay, age 30 years, S/o Ali Mohammad Wagay, R/o Hakabara Sonawari District Bandipora.

.....Applicant
(Advocate: Mr. Bhat Fayaz Ahmad)

Versus

1. State of Jammu and Kashmir through Commissioner Secretary Local Bodies Department Civil Secretariat Srinagar/Jammu.
2. The Director, Urban Local Bodies Department, Kashmir, Srinagar.

.....Respondents

(Advocate:- Mr. Sudesh Magotra, 1st Deputy Advocate General)

**O R D E R
[O R A L]**

The learned counsel for the applicant submits that the TA has become infructuous and the same may be dismissed as infructuous.

2. In view of the submission of learned counsel for the applicant, the TA is dismissed as infructuous. No order as to cost.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun/-